Declaration of Assets and Liabilties

Year-2024-25

Anil Kumar Son of-Late Keso Prasad, aged 51 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Office Attendant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

75	(Assets in Joint Hain	Indicating the exter	nt of joint ownership	Will also have to	be given)	
Sr. No.	Description	Self	Spouse Name Nitu Devi	Dependant-1 Name Shivam Raj	Dependant-2 Name Simran Singh	Dependant- Name
(i)	Cash	Rs. 10,000/-	Rs. 3000/-	Rs. 1000/-		
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I-Saving A/C-4,000/=00	S.B.I-Saving A/C-20,000/=00			
(iii)	Bonds, Debentures and Shares in Companies,					
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc)	Two Wheeler Honda Hornet				
(vi)	Jewellery (details of weight and value)		Gold-100 gm Rs-7,50,000/= Silver-200 gm Rs-18,100/=			
(vii)	Other assets, such as values of claims/ interests	Home Appliences Rs40,000/=				

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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B. <u>Detail of Immovable assets.</u>

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Nitu Devi	Dependant - 1 Name Shivam Raj	Dependant-2 Name Simran Singh	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value					
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value					
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value					
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value					
(v)	Others (such as interest in property)	Hindu Undivided Family (HUF)				

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on _31.12.2024	
(a)	(i) Loans from Banks	10,00,000/- Loan from SBI BVM	8,00,000/-	
	(ii) Loans form Financial Institutions			
	(iii) Government Dues : (a) dues to departments dealing with government accommodation			
	(b) dues to department dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones	3 com/s	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN-CQQPK2600G	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		J
	(iv) Property Tax		

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PTS/BLA-1179
ii) Gender	:-	M (M/F)
iii) Date of Birth	:-	0 2 0 7 1 9 7 3 (DD/MM/YYYY)
iv) Class/Group	:-	C (A/B/C)
v) Cadre	:-	Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	:-	Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: - 3118101 32 71/2

Name of Employee:- Anil Kumar

Designation:- Office Attendant, Bihar Vidhan Sabha, Patna.

Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 20.02.2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescri

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